

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2967

ANSWERED ON:12.12.2011

ROAD SAFETY PROGRAMMES

Hussain Shri Syed Shahnawaz;Shetkar Shri Suresh Kumar;Shukla Shri Balkrishna Khanderao Balu Shukla;Siricilla Shri Rajaiah

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details and outcome of the recently held conference on road safety and traffic management;
- (b) whether the Government has received any proposals from the State Governments for road safety programmes;
- (c) if so, the details thereof, State-wise including Bihar alongwith the action taken by the Government thereon and the details of some primary issues related to road safety to be addressed by the Government alongwith the steps taken so far in this regard, State-wise including Andhra Pradesh;
- (d) whether the Government has decided to bear the first 48 hours expenses incurred on the treatment of the injured in road accidents; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) The Ministry in association with other organisations holds conferences, seminars etc. on road safety from time to time. However no such conference on road safety and traffic management was organised recently by this Ministry.
- (b)&(c) State Governments have sent proposals to this Ministry for financial assistance to set up Institute of Driving Training and Research (IDTRs), supply of ambulances/cranes/road safety equipments etc. and the Ministry considers them subject to availability of funds. As regards proposals from Bihar and Andhra Pradesh, Government of Bihar has submitted one proposal for setting up of an IDTR at Aurangabad and Government of Andhra Pradesh has sent three proposals for setting up of IDTRs one each at Nalgonda District, Krishna District and Visakhapatnam. While the proposal of Government of Bihar is under consideration, the proposals of Government of Andhra Pradesh could not be considered as one driving training institute has already been sanctioned at Vijaywada during 10th five year plan which is already complete and functional.
- (d)&(e) No decision has been taken by this Ministry to bear the first 48 hours expenses incurred on the treatment of persons injured in road accidents.